

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 175 of 96

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman

Hon'ble Mr. M.S. Mukherjee, Administrative Member

SURYA NARAYAN GHOSH

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: None

Heard on : 22.7.97

Order on : 22.7.97

O R D E R

A.K.Chatterjee, VC

None appears from either side. The order sheet reveals that none appeared for the applicant on several previous occasions. In such circumstance the application is dismissed for default.

Amrit
MEMBER (A)

Amrit
VICE-CHAIRMAN